NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/201/2016

NAME OF THE PETITIONER(S)

: CMK Subramaniam & 4 Others

NAME OF THE RESPONDENT(S)

: M/s AL Housing Pvt Ltd & 5 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. V. GAUTHAM

For S.R. RAGHUNATHAN

2. SESHWAR SUSHMITA UDAYASANKAK

Coursel for Postitioner
Company Secretary.

ORDER

Shri V Gautham, counsel for petitioner alongwith P3 present. Shri S Eshwar, PCS and Ms Sushmita Udayasankar, representing respondents alongwith R2 present and stated that there is no possibility of reaching to any compromise and submitted that the matter may be progressed in accordance with law. There is no requirement of the parties to be present in person in the near future. Counsel for petitioner is directed to file a rejoinder by serving a copy to the other side within two weeks. Counsel for respondents is directed to file sur rejoinder, if any, by the next date of hearing. Put up on 09.11.2016 at 10.30 A.M.

(Ch. Mohd. Sharief Taria) Member (Judicial)

(K Anantha Padmanabha Swamy) Member (Judicial)